

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP No. 205 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
11.10.2017**

**NAME OF THE COMPANY: Pramod Kumar Sharma Vs. M/s Karanaya
Heartcare Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 73(4)

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner(s):	Mr. Sunil Singh Parihar, Advocate		
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	For the Respondent(s):	Mr. Ajay Garg, Advocate		
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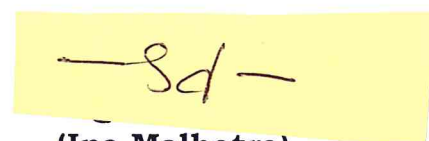
ORDER

Ld. Counsels for both the parties confirm that the matter has been amicably settled. The Petitioner has therefore instructed his counsel to withdraw the present petition.

Accordingly, dismissed as withdrawn.



(S. K. Mohapatra)
Member (T)



(Ina Malhotra)
Member (J)